NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES:

Sadanand Gangaram Kadam

V/s.

M/s. Hathway Sai Star Cable & Datacom Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 And 241/242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI 1/6 SD ISRANI LAW	ADV for Petitioner	Satyan
2	M.S. BHARD WA	HJ R. 64012	60 molvey
3	Shi v.P. Verma	Adv fr R1405	- Prema

ORDER

T.C.P. No. 33/397-398/CLB/MB/MAH/2013

1. Ld. Representative of both the sides are present and informed that settlement is in progress and a Settlement Agreement is to be filed before Arbitrator. Hence, matter is adjourned to 21.02.2017.

Sd/-**M. K. SHRAWAT**

Dated: 13th January, 2017.

Member (Judicial)